

(2)

Dated: 23.8.94

The Applicant is present in person. Shri R.K. Shetty for the respondents

We have been given to understand that the OA. is filed against the Suspension order dated 29.3.94. It is open to the applicant to make a representation which he has not made so far. In the circumstances, the OA. is pre-matured. The applicant is directed to make a representation in accordance with law. The respondents are directed to dispose of the representation by a speaking order. Accordingly, the OA. is disposed of.

M.R. Kolhatkar
(M.R. Kolhatkar)
M(A)

B.S. Hegde
(B.S. Hegde)
M(J)

11.23/8/94
Order/Judgement despatched
to Applicant/Respondent (3)
7/9/94

13/9/94